NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person at the Principal Seat at Bombay that Friday, 01st August 2025:-

The Single Bench presided over by the **Hon'ble Shri Justice Riyaz I. Chagla** will not be available for judicial work. Urgent mentioning and placing of the matter, if any, is allowed before the **Hon'ble Justice Sharmila U. Deshmukh.**

Dated this 31^{st} day of July, 2025

By Order,

Sd/-

(H. M. Bhosale) Registrar (Judl-I) High Court, A.S., Bombay Sd/-

(A. H. Laddhad) Prothonotary and Senior Master High Court, O.S., Bombay